

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 214 OF 2016

Dated: 12th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Everest Power Pvt. Ltd.

.... Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Tarun Johri
Mr. Ankit Saini

Counsel for the Respondent(s) :

Mr. Sakesh Kumar for R-1

Mr. Vishrov Mukerjee
Ms. Raveena Dhamija for R-3

Ms. Swapna Seshadri
Ms. Neha Garg for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **12.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/js

**(I. J. Kapoor)
Technical Member**